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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.2839/2001

New Delhi, this 17th day of October, 2001

Hon'ble Shri Shanker Raju, Member(J)

Shri Anil Kumar Singh
S/o Shri Bisarjan Singh
R/o G-56/D, Raj Nagar Part-II
Palam Colony,
New Delhi-110045.

.. Applicant

(By Advocate : Shri Ranbir Yadav)

V E R S U S

1. Union of India
through Secretary
Ministry of Defence
South Block, New Delhi-1.
2. Chairman, Station Canteen
GOC, Head quarter, Delhi Area,
Delhi Cantt-10.
3. Vice-Chairman, Station Canteen
Deputy Dy.-GOC, Head Quarter,
Delhi Area, Delhi Cantt-10.
4. Executive Director
Col. AQMG Head Quarter Delhi Area,
Taurus Canteen (Station).
5. Major N.K. Sharma (DAQMG)
Canteen Officer H.Q. Delhi Area,
Station Canteen 25, The Mall
Delhi Cantt-10.

.. Respondents

ORDER(ORAL)

Heard Shri Ranbir Yadav, learned counsel for the applicant.

2. In the present case, the claim of the applicant is that after tendering his resignation, the same has been withdrawn before it has been accepted by the Competent Authority. The applicant being aggrieved by an order passed on 23.8.2001 whereby his resignation has been accepted by the respondents. The applicant has served legal notice to the respondents against their aforesaid action on 6.9.2001 and now the applicant has

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(2)

approached this Court before without awaiting the outcome of the aforesaid legal notice that too before six months.

3. In this view of the matter and also keeping in view the provisions of Section 20 of the Administrative Tribunals Act, 1985, the present OA is disposed of at the admission stage by directing the respondents to treat the legal notice dated 6.9.2001 as a representation of the applicant by passing a detailed and speaking order within a period of one month from the date of receipt of a copy of this order. The applicant is given liberty to assail any grievance if still survives by filing a fresh OA, if so advised.

4. The present OA is disposed of in the aforestated terms.

5. Registry is directed to send a copy of this OA along with a copy of this order to the respondents.

S. Raju
(SHANKER RAJU)
MEMBER (J)

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